

in the country, as a whole, State-wise and bank-wise;

(d) whether Government are considering the measurement of the credit flow to minority communities by public sector banks as percentage of the total credit flow; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (e). The information is being collected and will be laid on the Table of the House to the extent possible.

#### **New Signalling system of Dadar Kalyan Section**

714. SHRI S.G. GHOLAP: Will the Minister of Railways be pleased to state the progress made in installation of new Signalling system on Dadar-Kalyan section?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) Perhaps the reference is to the progress of installation of Auxiliary Warning System (AWS) on the Electric Multiple Units over the suburban sections of Central Railway. The work at a cost of Rs. 4.79 crores, is now in progress on Bombay VT - Kalyan and Harbour branch suburban sections. The work is likely to be completed by 30.6.90.

#### **Extension of Bombay Clearing Scheme to Kalyan Complex**

715. SHRI S.G. GHOLAP: Will the Minister of FINANCE be pleased to state:

(a) whether there is a long pending demand to make applicable Bombay Clearing Scheme to the Kalyan Complex including Ullasnagar and Ambarnath area of Maharashtra; and

(b) if so, the time by which that area is likely to be included in Bombay for clearing purposes?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Reserve Bank of India (RBI) has reported that a Committee has been constituted by the President of the Bombay Bankers' Clearing House to examine the feasibility of extension of the jurisdiction of Bombay Bankers' Clearing House.

#### **Video Films in Trains**

716. SHRI SHANTARAM NAIK: Will the Minister of RAILWAY be pleased to state:

(a) whether his Ministry have decided to show video films on any of the trains;

(b) whether any expert committee was constituted to examine the issue;

(c) if so, the details thereof; and

(d) the decision taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Not yet, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

#### **Conversion of Delhi-Ahmedabad Railway Line**

717. SHRI VISHNU MODI: Will the Minister of RAILWAY be pleased to state:

(a) whether the State Government of Rajasthan has been pleading with the Railways for early conversion of Delhi-Ahme-